

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 315
Liquidation A7/2024
In
IB-512(ND)/2017

IN THE MATTER OF:

M/s. Shree Siyaram Automations Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Beans & More Hospitality Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 10.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :
For the Respondent : Mr. Vinod Chaurasia, Adv. For R-2

ORDER

Due to paucity of time, the matter is adjourned to
31.05.2024.

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Ajay